

ITEM NO.5

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No(s). 24405/2024

SHAILENDRA MANI TRIPATHI

Petitioner(s)

VERSUS

BAR COUNCIL OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.189231/2024-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS)

Date : 17-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Tiwari, Adv.
Mr. Rakesh Kumar, Adv.
Ms. Mamta Rani, Adv.
Mr. Chand Qureshi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Delay condoned.
- 2 Counsel appearing on behalf of the petitioner states that he would make a representation to the Bar Council of India and to the Union of India for suitable amendments in regard to the Dress Code of the Advocates.
- 3 In view of the statement made above, the Petition is dismissed as not pressed.

(SANJAY KUMAR-I)
ADDITIONAL REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR